

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:3302  
ANSWERED ON:25.04.2012  
NATIONAL ADVISORY COUNCIL  
Gawali Patil Smt. Bhavana Pundlikrao

**Will the Minister of PLANNING be pleased to state:**

- (a) the terms of reference and composition of the National Advisory Council (NAC);
- (b) the details of subjects on which NAC has submitted its recommendations during the years 2011 and 2012; and
- (c) the status of progress, including social welfare subjects/schemes on which recommendations were made by NAC during the above period?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a): The NAC has been constituted to provide inputs in the formulation of policy by the Government and to provide support to the Government in its legislative business.

Present Composition of NAC is as follows:-

Smt Sonia Gandhi- Chairperson

**NO. Members**

1. Prof. M.S. Swaminathan
2. Dr. Narendra Jadhav
3. Prof. Pramod Tandon
4. Ms. Aruna Roy
5. Shri Madhav Gadgil
6. Shri Naresh C. Saxena
- 7 Dr. A.K. Shiva Kumar
8. Shri Deep Joshi
9. Ms. Anu Aga
10. Ms. Farah Naqvi
11. Shri Harsh Mander
12. Ms. Mirai Chatterjee

(b) : The subjects on which NAC has made recommendations during 2011 & 2012 are as listed below:

1. National programme for shelters and other services for the urban homeless
2. Reforms proposed for the Rajiv Awas Yojana

3. Reforming Scheduled Caste Sub Plan (SCSP)/Tribal Sub Plan (TSP)
4. Towards Inclusive Development to Empower Minorities
5. Prohibition of Child Labour upto the age of 14 years
6. Strengthening Natural Resource Management components under Mahatma Gandhi National Rural Employment Guarantee Act
7. Prevention of Communal and Targeted Violence (Access to Justice and Reparations) Bill, 2011
8. National Food Security Bill, 2011
9. Recommendations for effective implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme
10. Recommendations for follow-up measures to eradicate Manual Scavenging
11. Recommendations for a Central Law for Protection of Livelihood Rights and Social Security of Street Vendors
12. Recommendations for a reformed and strengthened Integrated Child Development Services (ICDS)
13. Recommendations on Land Acquisition, Rehabilitation and Resettlement Bill, 2011
14. Essential Elements of National Policy for Domestic Workers
15. Recommendations on Amendment to Right to Information Rules proposed by the Department of Personnel & Training
16. Recommendations on Scheduled tribes & Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006
17. Inclusion of certain categories in BPL identification
18. Protection of Women from Sexual Harassment at the Workplace Bill, 2010

(c) :The recommendations made by NAC concerns various Ministries/Departments and are at various stages of consideration and progress in different Ministries. Information in

this behalf is being collected.